



2023/KER/57279

CR

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN

WEDNESDAY, THE 20TH DAY OF SEPTEMBER 2023 / 29TH BHADRA, 1945

WP(C) NO. 23267 OF 2023

PETITIONER:

K SIVANANDHAN, AGED 62 YEARS

[REDACTED] T

BY ADVS.
LEGITH T.KOTTAKKAL
P.R.BANERJI

RESPONDENTS:

- 1 STATE OF KERALA, FOOD AND CIVIL SUPPLIES
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695001
REPRESENTED BY SECRETARY
- 2 KERALA STATE CIVIL SUPPLIES CORPORATION LTD.
(SUPPLYCO), SUPPLYCO BHAVAN, GANDHI NAGAR,
KADAVANTHRA, KOCHI, PIN - 682020
REP. BY ITS MANAGING DIRECTOR
- 3 THE PADDY PAYMENT OFFICER
SUPPLYCO REGIONAL OFFICE, MANORAMA ROAD,
SULTANPET, PALAKKAD, PIN - 678001

BY ADVS
SRI. T.R.S.KUMAR
SRI.SANTHOSH PETER (MANALAYI) - SC

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
20.09.2023, ALONG WITH WP(C)NO.24835/2023 AND CONNECTED CASES, THE
COURT ON THE SAME DAY DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN

WEDNESDAY, THE 20TH DAY OF SEPTEMBER 2023 / 29TH BHADRA, 1945

WP(C) NO. 24835 OF 2023

PETITIONER:

RAMESH C.K., AGED 59 YEARS, S/O KUTTAPAN K.,
[REDACTED]

BY ADVS.
S.RANJIT
GOKUL DAS V.V.H.

RESPONDENTS:

- 1 STATE OF KERALA, REPRESENTED BY PRINCIPAL SECRETARY,
DEPARTMENT OF FOOD AND CIVIL SUPPLIES, GOVERNMENT
SECRETARIAT, THIRUVANANTHAPURAM., PIN - 695001
- 2 KERALA STATE CIVIL SUPPLIES CORPORATION LIMITED
REPRESENTED BY ITS MANAGING DIRECTOR, MAVELI BHAVAN,
P.B. NO. 2030, GANDHI NAGAR, KADAVANTHRA, KOCHI.,
PIN - 682020
- 3 THE PADDY PAYMENT OFFICER, TALUK SUPPLY OFFICE,
MUNICIPAL COMPLEX, FATHIMA JUNCTION, CHITTUR,
PALAKKAD DISTRICT, PIN - 678101

BY ADV SANTHOSH PETER

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION
ON 20.09.2023, ALONG WITH WP(C)NO.23267/2023 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****WEDNESDAY, THE 20TH DAY OF SEPTEMBER 2023 / 29TH BHADRA, 1945****WP(C) NO. 25152 OF 2023****PETITIONERS:**

1 NENMENI PADASEKHARA NELLULPADAKA SAMITHI
(REGISTRATION NO.250/94) NENMENI P.O.,
KOLLENGODE, PALAKKAD DISTRICT, PIN - 678506,
REPRESENTED BY ITS PRESIDENT, R.KRISHNAKUMAR

2 V.CHANDRAN, S/O VELU, [REDACTED]

3 P.A.SADASIVAN, S/O P.V.ANANTHAKRISHNA IYER,
[REDACTED]

BY ADVS.
BINOY VASUDEVAN
SREEJITH SREENATH

RESPONDENTS:

1 THE STATE OF KERALA, REPRESENTED BY ITS PRINCIPAL
SECRETARY TO THE GOVERNMENT, AGRICULTURAL
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695001

2 THE KERALA STATE CIVIL SUPPLIES CORPORATION LTD.
REPRESENTED BY ITS MANAGING DIRECTOR, MAVELI BHAVAN,
GANDHI NAGAR ROAD, GANDHI NAGAR, KADAVANTHRA,
ERNAKULAM, PIN - 682020

3 THE MANAGER (PADDY), KERALA STATE CIVIL SUPPLIES
CORPORATION LTD., DISTRICT OFFICE, V.H.ROAD,
PALAKKAD, PIN - 678002

4 THE KERALA BANK, KOLLENGODE BRANCH, REPRESENTED BY
ITS MANAGER, KOLLENGODE P.O, PALAKKAD, PIN - 678506



2023/KER/57279

WPC 23267/23 & connected

4

BY ADVS.
SANTHOSH PETER
M.SASINDRAN

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION
ON 20.09.2023, ALONG WITH WP(C)NO.23267/2023 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****WEDNESDAY, THE 20TH DAY OF SEPTEMBER 2023 / 29TH BHADRA, 1945****WP(C) NO. 25410 OF 2023****PETITIONER:****G. SIVARAJAN, AGED 65 YEARS, S/O GOPALAN,**
[REDACTED]**BY ADVS.
T.K.SANDEEP
VEENA HARIKUMAR
SWETHA R.****RESPONDENTS:**

- 1 UNION OF INDIA, REPRESENTED BY SECRETARY,
DEPARTMENT OF CONSUMER AFFAIRS FOOD AND PUBLIC
DISTRIBUTION SANSAD BHAVAN, NEW DELHI, PIN - 110001
- 2 STATE OF KERALA, REPRESENTED BY SECRETARY,
DEPARTMENT OF FOOD, CIVIL SUPPLIES AND CONSUMER
AFFAIRS GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM,
PIN - 695001
- 3 KERALA STATE CIVIL SUPPLIES CORPORATION LTD.
(SUPPLYCO), REP.BY ITS MANAGING DIRECTOR,
MAVELI BHAVAN, GANDHI NAGAR ROAD, KADAVANTHARA,
KOCHI, PIN - 682020
- 4 SUPPLYCO REGIONAL OFFICE, REP. BY THE REGIONAL
MANAGER. MANORAMA ROAD, PALAKKAD, PIN - 678001

**BY ADVS.
GIRISH KUMAR
SANTHOSH PETER**

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON 20.09.2023, ALONG WITH WP(C)NO.23267/2023 AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN

WEDNESDAY, THE 20TH DAY OF SEPTEMBER 2023 / 29TH BHADRA, 1945

WP(C) NO. 25575 OF 2023

PETITIONERS:

1 ANTAS ANTONY @ PAPPACHAN, AGED 58 YEARS

[REDACTED]

2 K.PRESANNAN PILLAI, AGED 67 YEARS

[REDACTED]

3 MARIAMMA VARGHESE, AGED 70 YEARS

[REDACTED]

4 VARGHESE P.C, AGED 80 YEARS

[REDACTED]

5 OMANA, AGED 56 YEARS

[REDACTED]

6 K.G.MATHEW, AGED 71 YEARS

[REDACTED]

7 SOMAN, AGED 68 YEARS

[REDACTED]

8 RAMADEVI V.K, AGED 58 YEARS

[REDACTED]

9 JOHN MATHAI, AGED 79 YEARS

[REDACTED]



[REDACTED]

10 MOLAMMA SUNNY, AGED 57 YEARS

[REDACTED]

11 A.G. SUNNY, AGED 62 YEARS

[REDACTED]

12 NITHYASREE G, AGED 62 YEARS

[REDACTED]

13 GIRIJAKUMARI, AGED 62 YEARS

[REDACTED]

14 INDU R, AGED 33 YEARS

[REDACTED]

15 INDULEKHA S, AGED 50 YEARS

[REDACTED]

16 SURESH KUMAR K.R, AGED 59 YEARS

[REDACTED]

17 ANITHA KUMARI, AGED 55 YEARS

[REDACTED]

18 JANCYLAL, AGED 67 YEARS

[REDACTED]

19 T.R. MANULAL, AGED 62 YEARS

[REDACTED]



20 T.N. CHANDRAN, AGED 79 YEARS

[REDACTED]

21 ABDUL SHUKKUR V.A, AGED 42 YEARS

[REDACTED]

22 SIBI B, AGED 28 YEARS

[REDACTED]

23 MOLLY PHILIP, AGED 22 YEARS

[REDACTED]

24 RAVEENDRAN K.V, AGED 54 YEARS

[REDACTED]

25 SHANU SOMANADH, AGED 38 YEARS

S/O SOMANATHAN, REG NO. 000001005, KOCHUKUTTIKKATTU
[REDACTED]

26 SOMANATHAN K.K, AGED 77 YEARS

[REDACTED]

BY ADV MILLU DANDAPANI

RESPONDENTS:

- 1 THE STATE OF KERALA, REPRESENTED BY SECRETARY, DEPARTMENT OF FOOD, CIVIL SUPPLIES & CONSUMER AFFAIRS, GOVERNMENT OF KERALA, SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001
- 2 CHAIRMAN & MANAGING DIRECTOR, THE KERALA CIVIL SUPPLIES CORPORATION LTD., MAVELI ROAD, GANDHI NAGAR, KOCHI, ERNAKULAM, PIN - 682020



2023/KER/57279

WPC 23267/23 & connected

9

BY ADV SANTHOSH PETER

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON 20.09.2023, ALONG WITH WP(C)NO.23267/2023 AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**CR****JUDGMENT**

**[WP(C) Nos.23267/2023, 24835/2023, 25152/2023, 25410/2023,
25575/2023]**

The angst projected in these cases by the petitioners is deserving of swift reparatory action being ordered.

2. The petitioners in these cases – which have been heard together, advertng to the analogous factual circumstances pleaded and the similarity of the reliefs sought for – are farmers, from whom the Kerala Civil Supplies Corporation (‘Supplyco’), admittedly, had procured paddy, on certain specified conditions.

3. Apodictically, and as expressly conceded by Sri.Santhosh Peter – learned Standing Counsel for the ‘Supplyco’, as per the agreed terms between the parties relating to the procurement of paddy, all amounts due to the farmers, up to the extent of Rs.50,000/-, were to be paid immediately; while those exceeding the said figure, would be paid in two tranches:- namely, initially 28%, which will be credited directly into their accounts; and the balance, on the ‘Supplyco’ obtaining a loan, as per the instructions of the



Government, from a designated Bank, under a tripartite agreement between them for such purpose.

4. The petitioners complain that even though procurement of paddy from them took place in April–May of this year, full amounts under the Procurement Scheme have not been yet disbursed to them; and that they are now being asked to go to various Banks to sign loan applications and security documents, before their claims are honoured. They say that this is unfortunate and uncharitable because they offered to supply paddy to ‘Supplyco’ on the specific assurances as afore given to them, and under the bonafide hope that the eligible amounts will be paid under the Procurement Scheme without delay; but that all this has been now belied by the subsequent conduct of the ‘Supplyco’ and the other stakeholders. They thus pray that ‘Supplyco’ be directed to pay them the eligible amounts within a time frame to be fixed by this Court.

5. As I have already indited above, Sri.Santhosh Peter – learned Standing Counsel for ‘Supplyco’, conceded that, except 28% of the procurement price, *qua* those persons to whom more than Rs.50,000/- is to be paid, the balance is yet to be disbursed; but



explained that this is because of certain administrative difficulties faced by the Bank which is now financing the scheme, under a tripartite agreement entered into between them, 'Supplyco' and the Government. He, however, submitted that sanction has already been obtained from the Bank for disbursement of eligible sums to the petitioners; and therefore, that if they are to approach them appropriately, same would be credited into their accounts directly; and that it is solely for this that they have been requested to execute necessary receipts. He alleged that it is this requirement, which is now being misinterpreted by the petitioners, to the effect that they are asked to sign loan applications and security documents; and added that they will not be burdened by any obligation to the Bank, to repay the amount to be paid to them.

6. The afore explanation now offered by Sri.Santhosh Peter certainly clears the air to some extent.

7. However, one must bear in mind that the petitioners are the farmers on account of whose effort alone, the Procurement Scheme was able to be worked. The produce obtained from them has been put into the public distribution system, under the aegis of the



‘Supplyco’, but they, admittedly, have not been favoured with full amounts until now. The explanation of the ‘Supplyco’ - as seen above is that, under the scheme, 28% of the amount has already been disbursed to each of the petitioners directly to their account; while the balance will be disbursed through the Bank, with whom they and the Government have entered into a tripartite loan agreement, to facilitate a loan facility in their name.

8. That said, it is unambiguously conceded - without any contest that substantial amounts are still due to the petitioners even as on date.

9. Surely, this is a very sorry state of affairs because, it is also admitted by the learned Standing Counsel for the ‘Supplyco’ - to a pointed question from this Court - that, as per the Procurement Scheme, the balance amounts ought to have reached the accounts of the petitioners and other farmers within 60 days of procurement.

10. In the afore perspective, the apprehension of the petitioners cannot be seen to be untenable. They have been told, as some of them say, that they are to now approach the Bank and to execute certain documents, consequent to which alone, their balance



amounts will be disbursed. Obviously, they are justified in believing that they are now being forced and cornered into suffering a loan obligation with the Bank and that they may have to repay the amounts to it, as and when such a demand is to be made by them in due course.

11. However, since the learned Standing Counsel for the ‘Supplyco’ affirmatively undertakes that there will be no obligation of any kind created on the petitioners *qua* the Bank, but that it is only a convenience offered to them to approach it directly and obtain eligible sums, on execution of proper receipt – which will be then accounted only against the loan account of the ‘Supplyco’ – I am certain that the afore apprehension of the petitioners need not be harboured any further.

12. However, there is a corollary question as to if the petitioners should be burdened to go to the Bank and seek that the amounts be released to them, instead of the ‘Supplyco’ doing it, particularly because many of them, perhaps, are not used to the methods of the banking system fully.

13. There can be little doubt, as is fully admitted, that it is



the contractual obligation of the ‘Supplyco’ to pay fully under the Paddy Procurement Scheme; and hence it is their liability to ensure that every petitioner, as also other farmers, are paid their full Procurement Consideration at the earliest, especially when the agreed time frame fixed for such purpose has concededly expired.

14. The petitioners cannot be put to any further prejudice, solely because the ‘Supplyco’ has not been able to garner resources to comply with their contractual commitments; nor can anything be attributed to them if the financing Bank causes any delay in grant of loan to the ‘Supplyco’ under the tripartite agreement between two of them and the Government. The shifting of any such responsibility onto the shoulders of the farmers is uncharitable and, in any case, wholly impermissible.

In the afore circumstances, I allow these Writ Petitions, directing the ‘Supplyco’ to ensure that all eligible amounts to the petitioners, after deducting the payments made to them earlier, are disbursed to them as expeditiously as is possible, but not later than one month from the date of receipt of a copy of this judgment.

I, however, clarify that if the ‘Supplyco’ is to opine that it will



be more convenient for the petitioners to go to the Bank at their instruction and receive money through direct credit to their account, on the strength of only a receipt for such, I leave them liberty to request the petitioners to do so. But if any of them finds it difficult or unable to do so – for any reason whatsoever – the ‘Supplyco’ will make sure that the payment is effected to them in terms of the afore directions.

After I dictated this part of the judgment, the learned counsel for the petitioners, particularly Sri.Millu Dandapani, requested that these matters be not closed today, because there is every likelihood of the directions herein being not complied with.

Though I do not propose to accede to this request, I deem it appropriate to order the Registry to place these matters before me for verification of compliance of the directions, on 31.10.2023; within which time, the ‘Supplyco’ will file an Action Taken Report.

RR

Sd/-
DEVAN RAMACHANDRAN
JUDGE



APPENDIX OF WP(C) 23267/2023

PETITIONER EXHIBITS

- | | |
|------------|--|
| Exhibit P1 | TRUE COPY OF THE RECEIPT DATED 12-05-2023
ISSUED BY THE 2ND RESPONDENT |
| Exhibit P2 | TRUE COPY OF THE PAYMENT RECEIPT ISSUED BY
2ND RESPONDENT |
| Exhibit P3 | TRUE COPY OF THE LETTER DATED 23-06-2023
ISSUED TO THE 2ND RESPONDENT |
| Exhibit P4 | TRUE COPY OF THE NEWSPAPER REPORT OF
MALAYALA MANORAMA DATED 08-07-2023 |



APPENDIX OF WP(C) 24835/2023

PETITIONER EXHIBITS

- | | |
|------------|--|
| Exhibit-P1 | TRUE COPY OF THE PADDY RECEIPT SHEET (PRS) DATED 01.05.2023 ISSUED BY THE 3RD RESPONDENT TO THE PETITIONER. |
| Exhibit-P2 | TRUE COPY OF THE PADDY RECEIPT AND PAYMENT STATUS OF THE PETITIONER OBTAINED FROM THE WEBSITE OF THE 2ND RESPONDENT. |
| Exhibit-P3 | TRUE COPY OF THE REPRESENTATION DATED 26.07.2023 SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT. |

**APPENDIX OF WP(C) 25152/2023**

PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE RECEIPT ISSUED TO ANOOP P.C.(REGISTRATION NO.1223162472) DATED 28-04-2023.
- Exhibit P2 TRUE COPY OF THE RECEIPT ISSUED TO BEENA H.(REGISTRATION NO.1223123583) DATED 28-04-2023.
- Exhibit P3 TRUE COPY OF THE RECEIPT ISSUED TO BHUVANASUNDARI (REGISTRATION NO.1223208097) DATED 28-04-2023.
- Exhibit P4 TRUE COPY OF THE RECEIPT ISSUED TO CHANDRAN D.(REGISTRATION NO.1223162442) DATED 28-04-2023.
- Exhibit P5 TRUE COPY OF THE RECEIPT ISSUED TO CHATHUKUTTY R.(REGISTRATION NO.1223114988) DATED 28-04-2023.
- Exhibit P6 TRUE COPY OF THE RECEIPT ISSUED TO FAIROJ. (REGISTRATION NO.1223217103) DATED 28-04-2023.
- Exhibit P7 TRUE COPY OF THE RECEIPT ISSUED TO GIRIJA R.(REGISTRATION NO.1223160675) DATED 28-04-2023
- Exhibit P8 TRUE COPY OF THE RECEIPT ISSUED TO JADEESH K.C..(REGISTRATION NO.1223114906) DATED 28-04-2023.
- Exhibit P9 TRUE COPY OF THE RECEIPT ISSUED TO KALYANI (REGISTRATION NO.1223206149) DATED 28-04-2023
- Exhibit P10 TRUE COPY OF THE RECEIPT ISSUED TO KAMALAKSHY.(REGISTRATION NO.1223203417) DATED 28-04-2023
- Exhibit P11 TRUE COPY OF THE RECEIPT ISSUED TO KANAKARAJAN K.(REGISTRATION NO.1223197317) DATED 28-04-2023
- Exhibit P12 TRUE COPY OF THE RECEIPT ISSUED TO KRISHNAMOORTHY(REGISTRATION NO.1223115173) DATED 28-04-2023
- Exhibit P13 TRUE COPY OF THE RECEIPT ISSUED TO MEHARAJ BEEGUM G.(REGISTRATION NO.1223114057) DATED 28-04-2023
- Exhibit P14 TRUE COPY OF THE RECEIPT ISSUED TO NARAYANAN (REGISTRATION NO.1223115948) DATED 28-04-2023.



- Exhibit P15 TRUE COPY OF THE RECEIPT ISSUED TO NAZEER HUSSAIN (REGISTRATION NO.1223114042) DATED 28-04-2023
- Exhibit P16 TRUE COPY OF THE RECEIPT ISSUED TO PRATHAPAN R.(REGISTRATION NO.1223160643) DATED 28-04-2023
- Exhibit P17 TRUE COPY OF THE RECEIPT ISSUED TO PRATHEESH K.C..(REGISTRATION NO.1223114957) DATED 28-04-2023
- Exhibit P18 TRUE COPY OF THE RECEIPT ISSUED TO RADHAKRISHNAN R.(REGISTRATION NO.1223216202) DATED 28-04-2023
- Exhibit P19 TRUE COPY OF THE RECEIPT ISSUED TO RAGHAVENDRAN.(REGISTRATION NO.1223115121) DATED 28-04-2023.
- Exhibit P20 TRUE COPY OF THE RECEIPT ISSUED TO RAJAKUMARAN K..(REGISTRATION NO.1223205193) DATED 28-04-2023
- Exhibit P21 TRUE COPY OF THE RECEIPT ISSUED TO RAVINDRAN V.(REGISTRATION NO.1223199914) DATED 28-04-2023
- Exhibit P22 TRUE COPY OF THE RECEIPT ISSUED TO RENUKA A..(REGISTRATION NO.1223115039) DATED 28-04-2023
- Exhibit P23 TRUE COPY OF THE RECEIPT ISSUED TO RUGMANI AND TWO DAUGHTERS.(REGISTRATION NO.1223224003) DATED 28-04-2023
- Exhibit P24 TRUE COPY OF THE RECEIPT ISSUED TO S.RAJAGOPAL(REGISTRATION NO.1223208107) DATED 28-04-2023
- Exhibit P25 TRUE COPY OF THE RECEIPT ISSUED TO S.SENTHIL KUMAR.(REGISTRATION NO.1223208082) DATED 28-04-2023
- Exhibit P26 TRUE COPY OF THE RECEIPT ISSUED TO SANALKUMAR.(REGISTRATION NO.1223199892) DATED 28-04-2023
- Exhibit P27 TRUE COPY OF THE RECEIPT ISSUED TO SATHYABHAMA (REGISTRATION NO.1223206169) DATED 28-04-2023
- Exhibit P28 TRUE COPY OF THE RECEIPT ISSUED TO SATHUMADHAVAN.(REGISTRATION NO.1223215953) DATED 28-04-2023
- Exhibit P29 TRUE COPY OF THE RECEIPT ISSUED TO SHEEJA. (REGISTRATION NO.1223216203) DATED 28-04-2023



- Exhibit P30 TRUE COPY OF THE RECEIPT ISSUED TO SIKKANDAR BHASHA.(REGISTRATION NO.2223093625) DATED 28-04-2023
- Exhibit P31 TRUE COPY OF THE RECEIPT ISSUED TO SIVANANDAN A.(REGISTRATION NO.1223226974) DATED 28-04-2023
- Exhibit P32 TRUE COPY OF THE RECEIPT ISSUED TO SOJU (REGISTRATION NO.2223049324) DATED 28-04-2023
- Exhibit P33 TRUE COPY OF THE RECEIPT ISSUED TO SREEJESH S..(REGISTRATION NO.1223160714) DATED 28-04-2023
- Exhibit P34 TRUE COPY OF THE RECEIPT ISSUED TO SUCHETAS MAHASTHATA .(REGISTRATION NO.1223199874) DATED 28-04-2023
- Exhibit P35 TRUE COPY OF THE RECEIPT ISSUED TO SUKUMARAN P.K..(REGISTRATION NO.1223114538) DATED 28-04-2023
- Exhibit P36 TRUE COPY OF THE RECEIPT ISSUED TO SUNDARESARAN.(REGISTRATION NO.1223228904) DATED 28-04-2023
- Exhibit P37 TRUE COPY OF THE RECEIPT ISSUED TO SUNIL KUMAR M.(REGISTRATION NO.1223213994) DATED 28-04-2023
- Exhibit P38 TRUE COPY OF THE RECEIPT ISSUED TO SURYA PRAKASH R..(REGISTRATION NO.1223170492) DATED 28-04-2023
- Exhibit P39 TRUE COPY OF THE RECEIPT ISSUED TO SWAYAM PRABHA.(REGISTRATION NO.1223153556) DATED 28-04-2023
- Exhibit P40 TRUE COPY OF THE RECEIPT ISSUED TO SYED MUHAMMED(REGISTRATION NO.1223217112) DATED 28-04-2023.
- Exhibit P41 TRUE COPY OF THE RECEIPT ISSUED TO VASUDEVAN M.(REGISTRATION NO.1223168855) DATED 28-04-2023
- Exhibit P42 TRUE COPY OF THE RECEIPT ISSUED TO VIDYADHARAN N (REGISTRATION NO.1223180941) DATED 28-04-2023
- Exhibit P43 TRUE COPY OF THE RECEIPT ISSUED TO VISWANATHAN (REGISTRATION NO.1223209788) DATED 28-04-2023
- Exhibit P44 TRUE COPY OF THE RECEIPT ISSUED TO VISWANATHAN A.(REGISTRATION NO.2223093639) DATED 28-04-2023



- Exhibit P45 TRUE COPY OF THE RECEIPT ISSUED TO LIDIYA. (REGISTRATION NO.2223098031) DATED 12-05-2023
- Exhibit P46 TRUE COPY OF THE RECEIPT ISSUED TO RADHA V.(REGISTRATION NO.2223098028) DATED 12-05-2023
- Exhibit P47 TRUE COPY OF THE RECEIPT ISSUED TO A.MUTHUKUMARAN.(REGISTRATION NO.1223227431) DATED 12-05-2023
- Exhibit P48 TRUE COPY OF THE RECEIPT ISSUED TO ARAVINDAKSHAN.(REGISTRATION NO.1223230661) DATED 12-05-2023
- Exhibit P49 TRUE COPY OF THE RECEIPT ISSUED TO ARYAAN SAKIR HUSSAIN.(REGISTRATION NO.1223165229) DATED 12-05-2023
- Exhibit P50 TRUE COPY OF THE RECEIPT ISSUED TO ASWIN. (REGISTRATION NO.1223196520) DATED 12-05-2023
- Exhibit P51 TRUE COPY OF THE RECEIPT ISSUED TO ATHENA S.(REGISTRATION NO.1223165339) DATED 12-05-2023
- Exhibit P52 TRUE COPY OF THE RECEIPT ISSUED TO BABY(REGISTRATION NO.1223193287) DATED 12-05-2023
- Exhibit P53 TRUE COPY OF THE RECEIPT ISSUED TO BALAKRISHNAN P.(REGISTRATION NO.1223196389) DATED 12-05-2023
- Exhibit P54 TRUE COPY OF THE RECEIPT ISSUED TO C.SIVARAMAN (REGISTRATION NO.1223171097) DATED 12-05-2023
- Exhibit P55 TRUE COPY OF THE RECEIPT ISSUED TO CHANDRIKA K.(REGISTRATION NO.1223145796) DATED 12-05-2023.
- Exhibit P56 TRUE COPY OF THE RECEIPT ISSUED TO CHENTHAMARAKSHAN K.V..(REGISTRATION NO.1223181938) DATED 12-05-2023
- Exhibit P57 TRUE COPY OF THE RECEIPT ISSUED TO GANGADHARAN.(REGISTRATION NO.1223143628) DATED 12-05-2023
- Exhibit P58 TRUE COPY OF THE RECEIPT ISSUED TO GEETHA S.(REGISTRATION NO.1223151467) DATED 12-05-2023.
- Exhibit P59 TRUE COPY OF THE RECEIPT ISSUED TO GOVINDA RAJ.(REGISTRATION NO.1223209671) DATED 12-05-2023



- Exhibit P60 TRUE COPY OF THE RECEIPT ISSUED TO SAKTHI ESWARI (REGISTRATION NO.2223098034) DATED 12-05-2023
- Exhibit P61 TRUE COPY OF THE RECEIPT ISSUED TO GOVINDAN. (REGISTRATION NO.1223184351) DATED 12-05-2023
- Exhibit P62 TRUE COPY OF THE RECEIPT ISSUED TO JANAKI V. (REGISTRATION NO.1223194722) DATED 12-05-2023
- Exhibit P63 TRUE COPY OF THE RECEIPT ISSUED TO JAYALAKSHMY C.S.. (REGISTRATION NO.2223078627) DATED 12-05-2023.
- Exhibit P64 TRUE COPY OF THE RECEIPT ISSUED TO JEEVANAND R. (REGISTRATION NO.1223184908) DATED 12-05-2023.
- Exhibit P65 TRUE COPY OF THE RECEIPT ISSUED TO JITHU R.. (REGISTRATION NO.1223146600) DATED 12-05-2023
- Exhibit P66 TRUE COPY OF THE RECEIPT ISSUED TO KALYANI . (REGISTRATION NO.1223200800) DATED 12-05-2023
- Exhibit P67 TRUE COPY OF THE RECEIPT ISSUED TO KAMALAM @ ALIAS KAMALAKSHY. (REGISTRATION NO.1223152480) DATED 12-05-2023
- Exhibit P68 TRUE COPY OF THE RECEIPT ISSUED TO KANDU (REGISTRATION NO.1223128618) DATED 12-05-2023
- Exhibit P69 TRUE COPY OF THE RECEIPT ISSUED TO KESAVAN K. (REGISTRATION NO.1223204993) DATED 12-05-2023
- Exhibit P70 TRUE COPY OF THE RECEIPT ISSUED TO KRISHNAN P. (REGISTRATION NO.1223139572) DATED 12-05-2023
- Exhibit P71 TRUE COPY OF THE RECEIPT ISSUED TO KRISHNAN K.. (REGISTRATION NO.1223129581) DATED 12-05-2023
- Exhibit P72 TRUE COPY OF THE RECEIPT ISSUED TO KUMAR R. (REGISTRATION NO.1223162374) DATED 12-05-2023
- Exhibit P73 TRUE COPY OF THE RECEIPT ISSUED TO LAKSHMI (REGISTRATION NO.1223182967) DATED 12-05-2023
- Exhibit P74 TRUE COPY OF THE RECEIPT ISSUED TO LATHA A. (REGISTRATION NO.1223158876) DATED 12-05-2023



- Exhibit P75 TRUE COPY OF THE RECEIPT ISSUED TO LATHIKA (REGISTRATION NO.1223177361) DATED 12-05-2023
- Exhibit P76 TRUE COPY OF THE RECEIPT ISSUED TO LOGANAYAGI S.(REGISTRATION NO.1223204031) DATED 12-05-2023
- Exhibit P77 TRUE COPY OF THE RECEIPT ISSUED TO MALLIKA.(REGISTRATION NO.1223146290) DATED 12-05-2023
- Exhibit P78 TRUE COPY OF THE RECEIPT ISSUED TO MARIYAMMAL (REGISTRATION NO.1223214747) DATED 12-05-2023
- Exhibit P79 TRUE COPY OF THE RECEIPT ISSUED TO MEHARUNEESA (REGISTRATION NO.1223214390) DATED 12-05-2023
- Exhibit P80 TRUE COPY OF THE RECEIPT ISSUED TO MURUKADAS U.(REGISTRATION NO.1223131522) DATED 12-05-2023
- Exhibit P81 TRUE COPY OF THE RECEIPT ISSUED TO MURUKAN (REGISTRATION NO.2223072830) DATED 12-05-2023
- Exhibit P82 TRUE COPY OF THE RECEIPT ISSUED TO N.SHIBU.(REGISTRATION NO.1223111167) DATED 12-05-2023
- Exhibit P83 TRUE COPY OF THE RECEIPT ISSUED TO NATARAJAN K.R..(REGISTRATION NO.1223158894) DATED 12-05-2023
- Exhibit P84 TRUE COPY OF THE RECEIPT ISSUED TO NAGARAJAN V. (REGISTRATION NO.1223214743) DATED 12-05-2023
- Exhibit P85 TRUE COPY OF THE RECEIPT ISSUED TO PANKAJAM KRISHNAN (REGISTRATION NO.1223129521) DATED 12-05-2023
- Exhibit P86 TRUE COPY OF THE RECEIPT ISSUED TO PARVATHY M.(REGISTRATION NO.1223144135) DATED 12-05-2023
- Exhibit P87 TRUE COPY OF THE RECEIPT ISSUED TO PAZHANIMALA K.(REGISTRATION NO.2223054826) DATED 12-05-2023.
- Exhibit P88 TRUE COPY OF THE RECEIPT ISSUED TO PRABHAKARAN (REGISTRATION NO.1223230671) DATED 12-05-2023.
- Exhibit P89 TRUE COPY OF THE RECEIPT ISSUED TO PRASAD KUMAR K.V.(REGISTRATION NO.1223147531) DATED 12-05-2023



- Exhibit P90 TRUE COPY OF THE RECEIPT ISSUED TO RAFFIYA.(REGISTRATION NO.1223155037) DATED 12-05-2023
- Exhibit P91 TRUE COPY OF THE RECEIPT ISSUED TO RAJAMANI A.(REGISTRATION NO.1223153125) DATED 12-05-2023
- Exhibit P92 TRUE COPY OF THE RECEIPT ISSUED TO RAJAN C (REGISTRATION NO.1223195931) DATED 12-05-2023
- Exhibit P93 TRUE COPY OF THE RECEIPT ISSUED TO RAMAKRISHNAN S.(REGISTRATION NO.1223109020) DATED 12-05-2023
- Exhibit P94 TRUE COPY OF THE RECEIPT ISSUED TO RAMAKRISHNAN V.(REGISTRATION NO.1223184902) DATED 12-05-2023
- Exhibit P95 TRUE COPY OF THE RECEIPT ISSUED TO RANI P. (REGISTRATION NO.1223134533) DATED 12-05-2023
- Exhibit P96 TRUE COPY OF THE RECEIPT ISSUED TO RAVEEDRAN (REGISTRATION NO.1223143456) DATED 12-05-2023
- Exhibit P97 TRUE COPY OF THE RECEIPT ISSUED TO RENUKA P.(REGISTRATION NO.1223196360) DATED 12-05-2023
- Exhibit P98 TRUE COPY OF THE RECEIPT ISSUED TO S.ATHENA (REGISTRATION NO.2223063412) DATED 12-05-2023
- Exhibit P99 TRUE COPY OF THE RECEIPT ISSUED TO SAKIR HUSSAIN (REGISTRATION NO.1223165318) DATED 12-05-2023
- Exhibit P100 TRUE COPY OF THE RECEIPT ISSUED TO SANTHA KUMARI (REGISTRATION NO.1223206617) DATED 12-05-2023
- Exhibit P101 TRUE COPY OF THE RECEIPT ISSUED TO SATHY N.(REGISTRATION NO.1223162384) DATED 12-05-2023
- Exhibit P102 TRUE COPY OF THE RECEIPT ISSUED TO SAVITHRY R.(REGISTRATION NO.1223152016) DATED 12-05-202
- Exhibit P103 TRUE COPY OF THE RECEIPT ISSUED TO SHYLAJA K.S.(REGISTRATION NO.1223227879)DATED 12-05-2023
- Exhibit P104 TRUE COPY OF THE RECEIPT ISSUED TO SHAJIL KUMAR K.V.(REGISTRATION NO.1223162869) DATED 12-05-2023



- Exhibit P105 TRUE COPY OF THE RECEIPT ISSUED TO SHIRINE S HUSSAIN (REGISTRATION NO.2223063438) DATED 12-05-2023
- Exhibit P106 TRUE COPY OF THE RECEIPT ISSUED TO SIVANANDAN (REGISTRATION NO.1223228882) DATED 12-05-2023
- Exhibit P107 TRUE COPY OF THE RECEIPT ISSUED TO SIVARAMAN (REGISTRATION NO.1223197258) DATED 12-05-2023
- Exhibit P108 TRUE COPY OF THE RECEIPT ISSUED TO SUBHADRA (REGISTRATION NO.1223128716) DATED 12-05-2023
- Exhibit P109 TRUE COPY OF THE RECEIPT ISSUED TO SUBHADRA A.(REGISTRATION NO.1223158888) DATED 12-05-2023
- Exhibit P110 TRUE COPY OF THE RECEIPT ISSUED TO SWAMINATHAN (REGISTRATION NO.1223180784) DATED 12-05-2023
- Exhibit P111 TRUE COPY OF THE RECEIPT ISSUED TO SWAMINATHAN P.(REGISTRATION NO.1223175429) DATED 12-05-2023
- Exhibit P112 TRUE COPY OF THE RECEIPT ISSUED TO THANKAMANI AND ORS.(REGISTRATION NO.1223143449) DATED 12-05-2023
- Exhibit P113 TRUE COPY OF THE RECEIPT ISSUED TO UDAYAKUMAR R.(REGISTRATION NO.1223151907) DATED 12-05-2023.
- Exhibit P114 TRUE COPY OF THE RECEIPT ISSUED TO UDAYA PRAKASAN (REGISTRATION NO.1223228887) DATED 12-05-2023
- Exhibit P115 TRUE COPY OF THE RECEIPT ISSUED TO VASUDEVAN P.(REGISTRATION NO.1223225122) DATED 12-05-2023
- Exhibit P116 TRUE COPY OF THE RECEIPT ISSUED TO VIJAY BHANU P.(REGISTRATION NO.1223196260) DATED 12-05-2023
- Exhibit P117 TRUE COPY OF THE RECEIPT ISSUED TO VIJAYAKUMARAN U.(REGISTRATION NO.1223118949) DATED 12-05-2023
- Exhibit P118 TRUE COPY OF THE RECEIPT ISSUED TO BHABADAS (REGISTRATION NO.1223186164) DATED 01-05-2023
- Exhibit P119 TRUE COPY OF THE RECEIPT ISSUED TO JYOTHILAKSHMI THANKAMUTHU (REGISTRATION NO.1223152942) DATED 01-05-2023



- Exhibit P120 TRUE COPY OF THE RECEIPT ISSUED TO KUNJULAKSHMI (REGISTRATION NO.1223162403) DATED 01-05-2023
- Exhibit P121 TRUE COPY OF THE RECEIPT ISSUED TO P.K.MANI (REGISTRATION NO.1223198562) DATED 01-05-2023
- Exhibit P122 TRUE COPY OF THE RECEIPT ISSUED TO UNNIKRISHNAN C.K. (REGISTRATION NO.1223185884) DATED 01-05-2023
- Exhibit P123 TRUE COPY OF THE RECEIPT ISSUED TO LAKSHMI DEVI P. (REGISTRATION NO.1223116418) DATED 01-05-2023
- Exhibit P124 TRUE COPY OF THE RECEIPT ISSUED TO KHADAR HUSSAIN(REGISTRATION NO.1223117580) DATED 01-05-2023
- Exhibit P125 TRUE COPY OF THE RECEIPT ISSUED TO ASWANI K.(REGISTRATION NO.2223066104) DATED 24-05-2023
- Exhibit P126 TRUE COPY OF THE RECEIPT ISSUED TO SAJEEV V(REGISTRATION NO.1223185758) DATED 24-05-2023
- Exhibit P127 TRUE COPY OF THE RECEIPT ISSUED TO VASU A. (REGISTRATION NO.1223159369) DATED 24-05-2023
- Exhibit P128 TRUE COPY OF THE RECEIPT ISSUED TO BABY(REGISTRATION NO.1223230681) DATED 24-05-2023

**APPENDIX OF WP(C) 25410/2023**

PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE PRS DATED 26.11.2022
- Exhibit P2 TRUE COPY OF THE PRS DATED 26.04.2023
- Exhibit P3 TRUE COPY OF THE PRS DATED 16.05.2023
- Exhibit4 TRUE COPY OF THE RECEIPT OF THE
REPRESENTATION DATED 15.04.2023 TO THE
GRIEVANCE CELL OF SUPPLYCO
- Exhibit P5 TRUE COPY OF THE COMMUNICATIONS DATED
08.02.2023 ISSUED BY KERALA BANK HEAD
OFFICE TO REGIONAL MANAGERS OF OTHER
KERALA BANKS ALONG WITH FORMAT OF LOAN
APPLICATION FORM, LOAN AGREEMENT AND TERMS
AND CONDITIONS
- Exhibit P6 TRUE COPY OF THE PRINT OUT OF NEWS ITEM
DATED 27.09.2022 PUBLISHED IN MATHRUBHUMI
NEWS ONLINE
- Exhibit P7 TRUE COPY OF THE PRINT OUT OF NEWS ITEM
DATED 23.07.2023 PUBLISHED IN MATHRUBHUMI
NEWS ONLINE
- Exhibit P8 A TRUE COPY OF THE PRS RECEIPT DATED
26.04.2023 ISSUED TO THE PETITIONER

**APPENDIX OF WP(C) 25575/2023**

PETITIONER EXHIBITS

- Exhibit P1 THE TRUE COPIES OF THE TOKEN RECEIPTS ISSUED TO THE PETITIONER NO:1 DATED 18.05.23 BEARING NO. 203 AND 204
- Exhibit P2 THE TRUE COPY OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:2 DATED 17.05.23, BEARING NO. 643
- Exhibit P3 THE TRUE COPY OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:3 DATED 15.05.23, BEARING NO. 579
- Exhibit P4 THE TRUE COPY OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:4 DATED 15.05.23, BEARING NO.578
- Exhibit P5 THE TRUE COPY OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:6 DATED 21.04.23, BEARING NO. 2152
- Exhibit P6 THE TRUE COPY OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:7 DATED 15.05.23 BEARING NO. 577
- Exhibit P7 THE TRUE COPY OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:8 DATED 15.05.23, BEARING NO. 628
- Exhibit P8 THE TRUE COPY OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:9 DATED 05.05.23, BEARING NO. 978
- Exhibit P9 THE TRUE COPY OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:10 DATED 18.05.23, BEARING NO. 206
- Exhibit P10 THE TRUE COPY OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:11 DATED 18.05.23, BEARING NO. 205
- Exhibit P11 THE TRUE COPY OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:12 DATED 17.05.23, BEARING NO. 642
- Exhibit P12 THE TRUE COPY OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:13 DATED 17.05.23, BEARING NO. 640
- Exhibit P13 THE TRUE COPY OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:14 DATED 17.05.23, BEARING NO. 641
- Exhibit P14 THE TRUE COPIES OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:15 DATED 15.05.23 , BEARING NOS. 185 AND 588.



- Exhibit P15 THE TRUE COPY OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:16 DATED 15.05.23, BEARING NO. 186
- Exhibit P16 THE TRUE COPY OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:17 DATED 15.05.23, BEARING NO. 595
- Exhibit P17 THE TRUE COPY OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:18 DATED 23.05.23, BEARING NO. 2026
- Exhibit P18 THE TRUE COPY OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:19 DATED 23.05.23, BEARING NO. 2017
- Exhibit P19 THE TRUE COPY OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:20 DATED 23.05.23, BEARING NO. 2016
- Exhibit P20 THE TRUE COPY OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:21 DATED 23.05.23, BEARING NO. 2008
- Exhibit P21 THE TRUE COPY OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:22 DATED 22.04.23, BEARING NO. 370
- Exhibit P22 THE TRUE COPY OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:23 DATED 22.04.2023, BEARING NO. 366
- Exhibit P23 THE TRUE COPIES OF THE TOKEN RECEIPTS ISSUED TO THE PETITIONER NO:24 DATED 15.05.23, BEARING NOS. 187 AND 630
- Exhibit P24 THE TRUE COPY OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:25 DATED 15.05.23, BEARING NO.191
- Exhibit P25 THE TRUE COPY OF THE TOKEN RECEIPT ISSUED TO THE PETITIONER NO:26 DATED 15.05.23, BEARING NO. 600